statement to be made by the Minister of State for Railways with regard to the accident. So we will request the Minister to make a statement.

(Interruptions).

SHRI JAGESH DESAI (Maharashtra): Sir, there are only two or three speakers left. (Interruptions).

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): No, there are five speakers.

STATEMENT BY MINISTER

Train accident to 3 Pathankot.Baijnath Passenger rain between Jawanwala Shahr.Harsar Dehri on Pathankot—Joginder Nagar Narrow Gauge Section of Northern Railway on 712-1991.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): Sir. It is with deep anguish that I apprise the House of the tragic accident to train No. 3 Pathankot-Baijnath Passenger at about 15.00 hours on 7-12-91 on the Pa hankot-Joginder gar narrow gauge single line section of the Firozpur Division of Northern Railway. While this train 6 coaches was on run between Jawanwala Shahr and Harsar Dehri stations. 2 coaches next to train engine derailed and capsized at Km. 47/7-8. As a result of derailment, 27 persons lost their lives and 73 passengers sustained in-可言 建硼铁

Immediately on receipt of information about the accident the medical relief van with Divisional Officers and doctors were rushed to the accident site from Pathankot. The Divisional Railway Manager/Firozpur also left for the site of the accident to supervise relief operations. Local Civil and Police Officials also attentions

ded the acident spot. The injured were admitted to the civil and military hospitals at Nurpur, Jawanwala Shahr and Pathankot. Military personnel also assisted in attending to injured passengers.

The Member Engineering, Rail-way Board along with General Manager, Northern Railway and Senior Officers also proceeded to the site of accident to oversee rescue and relief arangements.

I proceeded by special airforce plane along with Member Traffic to the site of accident. I visited the ijnrued in the hospitals and also inspected the accident site.

Ex-gratia payment to the next of kin of the dead and to the injured is being arranged.

The Commissioner of Railway Safety, Northern Circle, will be holding a statutory inquiry into this accident from 10.12.1991.

I am painfully conscious of public misgivings about rail safety that are provoked by such unfortunate accidents. Every single accident is a matter of serious concern to me and all Railwaymen as it is to the general public. While I assure the House that the officials guilty of causing this accident through their negligence, will be punished, I crave your indulgence to view Railway performance in proper perspective.

Indian Railways operate about 14,000 trains a day with a workforce of 1.6 million Railwaymen working round the clock in diverse conditions and with equipment of varying complexity. The failure of a single human or mechanical component of this gigantic network can cause an accident. This is the magnitude of the challenge confronting the Indian Railways.

In view of the recent criticism about Rail safety, I think it is necessary to quote certain key statistics

... [Shri Mallikarjun]

which I do hope, will help allay the fears' of the Honourable Members about the health of the system. recent years, there has been a perceptible improvement in the safetv record of the Indian Railways. From a level of 1130 train accidents 1981-82, the number of accidents came down to 717 in 1985-86 and in 1990-91 the number of train accidents was 532, an all-time low. The incidence of train accidents per million train Kms, which is the true index of safety performance improved from 2.2 in 1981-82 to 0.86 in 1990-91. In the current year also the improvement has been sustained, there having occurred accidents from April to November 1991 against 371 accidents in the corresponding period of last year.

It is unfortunate that some major accidents in the recent past have eroded the credibility of the railways in the eyes of the public. I wish to assure the House that every effort will be made to improve the overall safety performance of the Railways. Vulnerable areas in the system will be identified and corrective taken. No mercy will be shown officers and staff who are guilty indulging in unsafe practices.

Shri Jaffer Sharief, all Railway workers and I extend our heartfelt condolences to the relatives of the persons who lost their lives in unfortunate accident and sincere sympathies to the injured

I trust the House will join me in extending heartfelt condolences to the bereaved families.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Sir, I am happy that in the written statement hon. Minister has given statistics. Whenever an accident takes place, the Minister comes with a statement that he has visited the site, an ex-gratia payment is announced and all the guilty will be punished, but this time the Minister has

given certain figures stating that the number of accidents compared last year was less. I am very much afraid that the difference of five or six may not be filled up in the remaining part of the year; I and pray to God that it may occur. Sir, in Andhra Pradesh also, where from the hon. Minister hails. in the South Central Railway Zone several accidents took place. In one month five accidents took place and a number of people died. At every stage there is a human failure. I would like to know from the hon. Minister to check what steps are being taken the drivers and other loco staff from running the trains under the influence of alcohol. Are taking any measures to prevent consumption of alcohol by the way staff while on duty so that it may not be the cause of error several places?

The figures of ex gratia may be enhanced. The figures of ex gratic were fixed long back. Taking into consideration the rate of inflation and other aspects the figures of exgratia may be enhanced. So, would like to advise that the exgratia may be enhanced. I would like to know from the hon. Minister what steps are being taken for modernisation so that these types accidents may not recur and ! would be very happy if the hoa. Minister could supply the corresponding figures in other countries. What are the corresponding figures villion miles or per million kilometres or per train the number of accidents that are taking place in other developed countries as well as developing countries in our neighbourhood? I hope that the hon. Minister will furnish these details also.

DR. RAJA RAMANNA (Uttar Pradesh): Thank you. Mr. Chairman, for giving this chance to seek a few clarifications. It is with great sadness we hear about railway accidents even in the year 1991. While we are all very

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to heart that many people have been killed and many people have been injured, I must say, it makes me sorrier than others because is a failure of our technology application to one of our large national sectors. I would like to bring to the attention of the Minister that foreign countries the railway em runs not only like clock but with the least number of accidents and runs at a fantastic rate when compared to Indian Railways. Our trains are just like crats, especially the narrow and similar systems. I had an opportunity to make a mention of this at a meeting on the amount of research we are doing on giving warnings using modern electronic gadgets which are sadly missing. there are such gadgets like this should never occur at all. There are so many cheap and simple electronic devices these days for such eventualities. After train is a slow moving thing compared to an aeroplane, a missile or things like thats where the information comes back in sufficient time. When something is wrong or some obstacle is lying there in front of the train-of course, if somebody puts it a few minutes before cannot do anything about it-over a long enough time or somebody attempts to derail the train, immediately the safety device should be activated. This is quite common in defence system, atomic energy etc. I know that the Railways have a very large research but I am rather set-up for disappointed that time and again accidents are happening and then, we say that we should show no mercy on the concerned operators or to the engine drivers, whoever they maybe. fault nowadays is not quite of the man, the fault is of the set-up of the instrumentation. If something goes wrong it must be "fail-safe." The fail-safe principle has not really come into the Indian Railway system. If I travel in trains through various parts of India I find that it is not different from what

it was in British days. Therefore, I would like to seek clarifications from the Minister on a few particular issues. I would like to know from the hon. Minister what new system they have adopted for giving sufficient warning that something is not right and, therefore, the train just cannot move and the signal does not permit it leave. The electronic systems are so fast that there must be some way of giving full information to people in charge of the train to stop it at a sufficiently early time. I also think that many of these accidents are because of poor maintenance and even if one has goodtenance and equipment, the people are not perhaps trained enough to use modern technology. Modern technology requires a new attitude of mind. Simply to ask them to switch on and switch off a fast railway train is not sufficient. Their whole attitude to the utilisation of modern things, computerised systems, must be thoroughly revamped, examined, and no one who does not have this kind of experience should be allowed to go on to drive a train. Some time ago. we heard in this very House that such and such a train ran for several miles witout the control of anybody because the engine driver had got off the train and the train started off on its own. The train travelled for several miles until somebody got on to the roof of reached the engine and the train. stopped it; it travelled some hundred miles before it was stopped. This should never have happened. All this is because of lack of training and discipline. I am not so sure; as I don't have sufficient experience of the railway system. But the whole process of recruitment should also be examined. There is no substitute for merit in such operations. It could also be that we are increasing the number of trains without really checking the railway system and lines for heavy duty. In some parts of the country, they are a hundred years old. There are some lines, narrow gauge lines, metre gauge

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[Dr. Raja Ramanna]

lines, which were used for meeting problems in the previous century. We still use them and put fast trains on them and it is quite this is likely that also one of the reasons for the accidents. I am sorry, it is not my intention to be critical of the Ministry. I am only worried that we are not utilising modern technology in this country and the application of modern technology to such an important thing. Safety of railway trains has not become effective as to stop the very possibility of an acci-And then to say 'No sould be shown to the people who are using hundred years old methods" is a little unnerving to people like me who deal with modern technology. I thank you Mr. Vice-Chairman.

JOHN F. FERNANDES SHRI (Goa): Mr. Vice-Chairman, off and on we have the sad news of railway accidents. But this accident is a freak accident in the sense that it was due to human error. It was not due to collision of two trains. The police has filed a case of rash and negligent driving. It is rare to hear this kind of railway accidents. It is very common with road accidents and car accidents. It was stated that the train was so fast that it failed even to stop at the station on the platform at Jawanwala. May I know from the honourable Minister what safeguards are taken by the Ministry to see that rail speed is maintained and the trains do not exceed the permisstible limits? Have they installed any deccameter where speed of the running train is register ed on a graph? It was also mentioned that after three bogies of the train derailed, the engine driver ran away with the engine and he presumably ran away, according to the police report, to inform the authorities. May I know from the honourable Minister whether any radio wireless or some other communication instrument provided in the railway trains to assist people in such accidents?

The second thing is off and on we see that these accidents are being in-

vestigated into by the personnel of the Railway Ministry itself. I don't know how this Ministry will be unbiased in giving reports on accidents committed by its own department. I would like the honourable Minister to have a mechanism by which an independent, autonomous, authority should investigate such accidents Quite often we see such statements are placed before the House like obituary references. When an investigation is over, it will be appropriate for the Minister to place the findings before the House. I hope the Minister heed to my advice.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Shrimati Sushma Swaraj. Mr. Gurudas Das Gupta.

SHRT GURUDAS DAS GUPTA Sir, (West Bengal): unfortunately these accidents have become so regular that a discussion in the House or a mere reference to the accidents throgh statements by the Minister has also become a routine affair. It is not question of our technology having failed us because we do not have any modern technology at all. For those of us who have been moving in trains. we come across the truth that our railways are running coaches and engines much beyond their normal span of life. On a number of occasions the railway workers and employees complain to us saying that we are moving in trains, in a coach which should have been dumped and not made to run on the tracks. The railway authorities just to economise, have been putting to use instruments that are totally obsolete. They are running the bogies that should have been thrown out, hey are putting in motion engines that are totally out of use. Therefore, this cut in expenditure, or economising in expenditure by letting the obsolete machinery and bogies run the tracks has led to these accidents. Sir. it is time for us to know from the Railway Minister whether it is true that we are using bogies and engines much beyond their normal span of life It is time for us to know whether for

the purpose of economising they are endangering the railway travel. Again become a practice has part of the Members of Parliament to put the railway worker in the dock and try to ascertain from the Minister whether the driver was in a drunken state. If he was drunk, he should have been punished. There should be a mechanism to find out whether a particular driver is driving a locomotive under the influence of liquur. There is no difference of opinion here. But the reason for the occurence of these accidents is not due to human failure. It is due to the failure of the machine and the machine failes because of obsolescence and because the railway authorities are deliberately using obsolete machinery ensure that they do not have to spend more funds and then come to the Parliament and say that we have been able to make so much of profit. The profit that they show on the balancesheet is because of the fact that they are endangering the entire rail travel by running obsolete machine. I would like to know from the Minister what steps the Government proposes to take to ensure that the obsolete engines will not be put to use beyond their normal span of life. I would also like to know from him as to how many engines have been put into use after their normal span of life. It is very important. There is another important point, Sir. The Minister in his statement has said that he pleasure in saying that the number of accidents has declined from 1000 to 500 as if the figure 500 is no figure at all. If he compares the efficiency of the Indian railways with the railways in other parts of the world, he will find that the number of accidents is much less anywhere else in the world, even in the third world countries. I am not comparing the Indian railways with the railways of the advanced countries. I am comparing it with the world countries, and he will find that these countries are running

their railways with much greater efficiency. The whole problem is the obsolete machinery that is put into use to reduce the cost. This is one aspect of the question. The other aspect is the increase in freight every year, Freight is being increased every year. I would like to know how much of the enhanced revenue is being speech to improve not the comfort-because the railway travel is not comfortable—but to improve the safety. My fourth question is how much of the increased revenue is being used to bring about a greater amount of safety in the running of the railways

In the end, I would say that it is the authorities who are at fault, it is the Railway Board which is at fault. and they are deliberately creating a situation like this. I do not say that they are responsible for the accidents. but it is because of the absurd way the administration, running absurd way of running the railways and,, therefore, that is responsible for the accidents. Therefore, I would like to get an assurance from him as to what he is going to do to find out as to who is responsible for this particular accident. They have to do this through an impartial inquiry. But I would like him to state what steps they are going to take to improve safety in the Indian Railways and not just to find satisfaction in saying that the number of accideclined over so many dents has years. Thank you Sir.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Now, Mr. Ram Naresh Yadav.

द्वां रःलाक्षर वाण्डंक (उत्तरप्रदेश): इमारा भी नाम है सर ?

ज्यसमाज्यक्ष (श्री मास्तः मान्नाची कासोक्कर) : शापका नाम है, पर डिस्किकम में है। मैं देखूंगा।

भी रामबरेश धादच (उत्तर प्रदेश) : उपसमाध्यक्ष महोदय, मंत्री महोदय ने इस रेल पूर्वटना के संबंध में विश्व तरह से [श्री राम सरेश यादव]

चिन्ता व्यक्त की हैं और अपने साथ सदन को भी लेकर के चिता व्यक्त करने की बात की हैं, वह व स्तविक रूप से विल्कुल सही है और इस दुर्घटना की गंभीरता को इपान में रखते हुए माननीय मंत्री जी ने दुर्घटना-स्थल पर पहुंचने का भी प्रयास किया और बुछ घोषणाएं भी कीं, किन्तु इस वक् व्य को देखने के पण्चा ए सा सगता है कि जो समयबद्ध रूप से बार्य क्यान चहिए, उस संबंध में माननीय मंत्री जी का ब्यान नहीं गया है।

तो सबसे पहले जो मैं जानना चाहता हूँ वह यह है कि सचमुच में यह दुर्घटना हो गई, 27 यती मरे, 73 घायल हुए ग्रौर ग्रापने यह भी दिखाने का प्रयास किया है कि दिन-प्रतिदिन प्रतिवर्ष इस तरह की जो घटनाएं हो रही हैं, उनमें गिरादट भी अपर्क हैं, किन्तु इसका मजलब यह नहीं है कि घटना की गंभीरता को विसी भी तरह से हम अज़रअंदाज कर दें। इतिलए इस सबंध में फ्रापने श्रपने व्यवा में वहा है कि "रेल संरक्षा आयुक्त उत्तर सकिल 10-12-1991 से इस दुर्घटना की सांविधिक जांच वरेंगे ।" मैं माननीय मंत्री जी से यह कहना चहता हं कि इस संबंध में कितने दिन लगेंगे जांच कराने में किंतना समय ग्राप निर्धारित कर रहे हैं जिसके ग्रंदर जांच पूरी हो लाएगी ग्रौर जांच पूरी हो जाने के बाद क्या सदनको भी क्राप बताने का काम वरेंगे, यह मैं जानना चाहता हूं ?

दूसरें प्रश्न यह है कि इसको आपने और रेलने निभाग ने एक चुनौती माना है और चुनौती मानकर के अपने यह भी कहा है कि "रेलने निभाग को तरफ से इसमें सुधार लाने का भरसक प्रयास किया जाएगा ताकि भनिष्य में इस तरह की घटनाएं न घटें।" तो जब आप इतको चुनौती मानते हैं और आपने यह वहा हैं कि हम प्रयास करेंगे तो मैं जानना चाहता हूं कि उस चुनौती का सामना करने के लिए रेलने निभाग और अपना मतालाय किस तरह से कदम उठाने जा रहा है ताकि भनिष्य में इस तरह की घटनाएं न हो सकतीसरी बात जो मैं पूछना चहता हूं बद्दी यह है और जो परामफ एक देखने से

लगता है कि 6 डिब्बे की वह गाड़ी थी,

2 डिब्बे पटरी से नीचे उतर गए और
उत्तट गए तथा इस तरह की घटना घटी।
तो में जानना चहुता हूं कि ऐसा तो नहीं
है कि आजकल जिस तरह से अतंख्वादी
गतिविधियां तेज हो रही हैं, पिछले दिनों
भी इस तरह से बर्झ रेलवे ट्रेनों की
फियप्लेट्स हटा दी गई थी और
पुष्टना हो गई तो क्या इस तरह की भी
संभावना है कि छहीं अतंब्वादी गितिविधियों
के कारण तो यह घटना नहीं घट गई ?

चायी बात यह है कि जो लोग घायल हुए हैं, मारे गए हैं, उनको तो प्राप अनुग्रह राशि देने की बात कर रहे हैं, लेकिन उनके जो परिवार के लोग हैं काम लायक , उनको भी काम देने के बारे में आप गंभीरता से विचार करेंगे ग्रीर सदन को बतागेंगे कि उनके काम-लायक लोगों को भी कहीं न नहीं एक्जार्ब करने का प्रयास किया जाएगा ?

साथ ही साथ एक बात और भी है कि इस तरह की जो घटन एं होती हैं ग्रापने वह भी वहा है कि 24 घंटे रेलवे कर्मचारी काम भी करते हैं और मशीनरी का भी दोष हो सकता है। तो हम जानना चाहते हैं कि जो इस तरह से 24 घंटे बाम करने की बात आती है और मशीनरी का भी जो कारण है, तो ग्राज की **जो मौडर्न** टैक्नोलोजी है स्रोर जो मैन पॉवर स्नापकी यहां लगी हुई हैं, उसको ध्यान में रखते हुये क्या कदम उठाने जा रहे हैं, ताकि बैचारे यह रेलवे कमंचारी जो 24 घंट काम करते हैं, कभी-कभी गड़बड़ी हो जाती है उनको दोषो मान लिया जाता है। दूसरी तरफ, यह जो ग्रौर भी इंजन संबंधी या दूसरी गड़बड़ियां हो जाती हैं, उसको ध्यान में रखते हुये क्या-क्या सुधार करने की आपकी योजना है, यह मैं माधनीय मंत्री जी से जानना चाहता हं मे धन्यवाद ।

SHRI SHABBIR AHMAD SALA-RIA (Jammu and Kashmir): The statement which has been made says that the accident has taken place on account of certain lapses and that an effort would be made to

see that such accidents do not occur. which haunts The question minds is as to why more accidents, more frequently and very harmful accidents. take place in rather than in other countries? Why can't we learn from such countries in which accidents on the railways are fewer and services are better? We would like the hon. Minister to apprise the House whether there. ever has been any effort on the part Government or from of any Railway Administration in which anybody has ever gone to any country with railways where they have been doing better than what we have been doing. With the extent of accidents taking place and the loss of which is taking place, it is ilttle solace for the general public and for us that the rate of accidents is going down. From that I cannot and I am not prepared to draw conclusion that the railway is working more efficiently. In this statement the causes of the accident have not been disclosed to the House. We should be told now as to what the immediate cause which led to the ' accident and whether such reasons have been prevalent in the case of other accidents which took place other parts of the country. Recently we had an accident in Andhra desh. I think that was much more harmful, much more dangerous and many more lives were lost The question that arises is as to who was responsible for this. Was it human error or was it a mechanical defect? By now nothing has been revealed to the House. The hon, Minister had to make a statement because a serious accident had taken place and the tragedy is great. (Time bell rings). So many lives have been lost. Merely a statement saying that we will be giving some relief to those people who have been affected in this accident is not sufficient. We have before us something tangible, something very clear, some thing very convincing, to satisfy the general public.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): These figures are not there. Hon. Minister, he is right. Figures of exgratia payment you have not given.

SHRI MALLIKARJUN: I will tell.

SHRI SHABBIR AHMAD SALA-RIA: I was also saying that accidents occur for certain reasons, and those reasons should be gone into and ways and means should be found to lessen those reasons to obviate the happening of accidents in future.

Then it has been stated that stern action would be taken against those people who are responsible. Whenever such accidents take place we catch hold of small people. I will, therefore, like to ask the hon. Minister whether there have been lapses on the part of officers of higher ranks in their supervision, in their maintenance of the railways and in their work that led to the accident. It is not a small occurrence. Human life is lost, human property is lost. Valuable lives are lost. And things cannot be just brushed aside by a statement in the Parliament.

VINCENT (Tamil M. SHRI Nadu): Mr. Vice-Chairmn, Sir, every to 600 railway vear some 500 accidents of various types occur in the country The categories of dents particularly include collision, accidents derailment, level-crossing and fire accidents in trains. What is common in all these accidents is a statement by the Government in Parliament about the details of the accident. I feel no positive approach has been made over the years check these accidents.

Therefore, I would like to know from the hon Minister whether he would take note of these facts and set up a high-level committee to go into each category of accidents and 323

[Shri M Vincent] use modern electronic equipment to bring down the rate of accidents to zero level.

डा० रत्नाकर पाण्डेय : माननीय उपसभाध्यक्ष महोदय, रेल राज्य मंत्री जी ने रेल दुर्घटना की दुःखद सूचना सदन को दी है । इस दुर्घटना में 26 यात्री मरे हैं ग्रीर 73 घायल हुए हैं । ग्राए दिन रेल दर्घटनाएं होती रहती हैं। मैं जानना चाहता ह कि जो ग्रापने उत्तर सकिल के रेल सुरक्षा आयुक्त से इस दुर्घटनाकी जांच कराने का ग्रादेश दिया है, वे कब तक ग्रपनी रिपोर्ट दे देंगे ? क्या ग्रापने इसके लिए कोई निर्धारित समय रखा है? दूसरा, जो जिम्मेदार कर्मचारी हैं, खैर जिम्मेदारी तो जांच के बाद पता लगेगी, जो लोग उस दिन ड्यूटी पर थे, क्या श्रापने उनको सस्पेंड किया है ? श्रगर उनका सस्पैंशन नहीं हुआ तो क्या आप पर रेलवे बोर्ड का दबाव है या ब्युरोकेसी का दबाव है ? ग्राप उनको इमीडियेटली सस्पेंड करिए ताकि लोगों को लगे कि यात्रा सुरक्षित है।

मैं मंत्री जी को एक सुझाव देना चाहता हूं। पता नहीं वे किंतना पाएंगे, जब कि ये करने वाले मंत्री हैं। हमारे जितने भी नौजवान मत्री हैं, उनमें मल्लिकार्जन जी डॉयनियक लोगों में हैं। मैं यह सुझाव देना चाहता हू कि वे कुछ ग्राब्जबेंटरी स्थापित करें जिससे कि भविष्य में जो दुर्घटना होने वाली हैं, उसका पता लग सके और उसको रोका जा सके। इस तरह का जो ज्योतिष का ज्ञान है, उसके लिए मैं काशी से पंडित प्रोवाइड कर सकता हूं। भविष्य में ये दुर्घटनाएं न हों, इसके लिए ग्राप कोई ग्राब्जुर्वेटरी बनाएंगे ? मैं कोई नयी चीज नहीं कह रहा हू । राजा जयसिंह ने दिल्ली में जंतर-मेंतर, बनारस में 6 ग्राब्जवेंटरीज स्थापित की थीं। क्या इस तरह का जो ज्ञान है, उसका उपयोग श्राप[े]करेंगे ? ग्रब मैं बैठ रहा हूं क्योंकि मेरे सखा ग्रौर विचेक के दुश्मन राम अवधेश जी मुझे बैठने के लिए कह रहे हैं।

थो ग्रनंत राम जायसवाल (उत्तर प्रवेश) : माननीय उपसभाध्यक्ष महोदय, म्राज भारतीय रेलों के बारे में ऐसी ऐसी बातें सुनी जाती हैं जो पहले कभी नहीं सूनी गई जैसे रेल की पटरी पर चलते-चलते गाडी पानी में उतर जाती है या बगैर ड्राइवर के ही गाड़ी चल पडती है। तो इस तरह की बातें जो पहले कभी सुनने में नहीं ग्राती थीं, वे ग्राजकल सनाई देती हैं। यह बात बिल्कुल सही है कि भारतीय रेलों का जो ट्रैक है, वह बहुत हद तक बिल्कुल बेकार है ग्रीर उस पर पैसा खर्च करने की जरूरत है।

मान्यवर, कुछ खास डिब्बों जिनमें वी० माई०पी० सफर करते हैं, उनको छोड दिया जाए तो बाकी के कोचेज़ के रख-रखाव पर बिल्कूल ध्यान नहीं दिया जाता है। उसी तरह से इंजन भी बहुत पुराने हैं ग्रौर कभी-कभी तो ऐसा होता है कि लखनऊ से दिल्ली सफर करने के दौरान पता लगा कि गाड़ी का इंजन खराब हो गया ग्रौर गाड़ी सुबह के बजाय शाम को पहुंची । ये चीजें ग्रांज भी ग्रपनी जगह पर हैं । हमारे कम्युनिस्ट साथियों वे ग्रच्छा सवाल किया था कि जो बढ़ी हुई रेल की ग्रामदनी है, उसका कितना भाग रेलों के कोचेज, ट्रैक ग्रौर इंजनों को सुधारने में खर्च किया जाता है ?

VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR): Hon. Members, we will continue this but discussion on Punjab Appropriation Bill, 1991 will continue tomorrow.

श्री भ्रत्नत राम जायस्वाल : कितने ऐसे इंजन हैं जो ग्राउट डेटेड हो चुके हैं श्रौर उनका इस्तेमाल श्राप श्रभी तक कर रहे हैं ?

दूसरी चीज मैं यह पूछना चाहता हू कि ग्रब तक डिब्बों के पटरी पर से उतरने के क्या क्या कारण भ्रापकी जांच पड़ताल में ग्राए हैं ग्रौर जो जो कारण प्रकाश में म्राए हैं क्या उनमें से कोई कारण का पता ग्रापने लगाया है जिसके प्रश्नगत दुर्घटना हुई है ? बताया यह जात है कि गाड़ी एक मोड़ पर पहुंचने के बक्त तेज थी ग्रौर जब मोड़ ग्राया तो गाड़ी धीमी नहीं की जा सकी, इसलिए डिब्बे

पटरी से उतर गए । क्या यह बात सही है क्योंकि मंत्री जी वहां मौके पर गए थे ? उनके देखने में यह ग्राया कि नहीं ?

स्राखिरी सवाल मेरा यह है कि स्राप इस बात पर संतोष न कर लें कि पहले घटनाएं ज्यादा होती थीं, ग्रब कम हुई हैं। पिछले साल अप्रैल से नवंबर तक 373 घटनाएं हुई थीं ग्रौर इस साल इस वक्त तक 365 ही हो पाई । **मगर** 5-6 दुर्घटनाए कम हो गई या पहले हजार थीं तो इस साल 5-7 कम हो गई, अगर यह श्रापके दिमाग में, मंत्री जी के दिमाग में भ्रौर रेलवे बोर्ड के दिमाग में रहेगा तो दुर्घटनाएं बराबर होती रहेगी, क्योंकि श्राप सतोष कर लेंगे कि इसमें इंप्रवमेंट हो रहा है । इस पर संतोष न कीजिए बल्कि यह सोचना चाहिए कि ग्राखिर ये घटनाएं क्यों हुई ग्रौर इनकी रोकथाम के लिए ग्राप कौन से निश्चित कदम उठाने जारहे हैं।

कुछ लोगों ने इलेक्ट्रॉनिक संयंत्रों का फायदा उठाने की बात कही । तो इनमें सुधार के लिए ग्राप क्या करने जा रहे हैं जिससे कि दुर्घटनाएं न हों या कम हो सकें ?

जो लोग मर गए हैं उनको अनुग्रह राशि देने के लिए कह दिया है। अनुग्रह राशि श्राप देंगे लेकिन कितनी राशि दी जाएगी ? जो मर गए हैं उनके आश्रितों को और जो घायल हैं उनके आश्रितों को कितनी राशि मिलेगी यह भी श्राप बताने की कृपा करेंगे ?

धन्यवाद ।

श्री मोहम्मद खलीलुर रहमान (स्राध्य प्रदेश) : जनाव वाइस चेयरमेन साहब, रेलवे मिनस्टर साहब ने तीन पेज का स्टेटमेंट दिया है मगर इस में कहीं भी उन्होंने यह नहीं बताया है कि यह जो ऐक्सीडेंट हुन्ना वह मैंकेनिकल डिफैक्ट से हुन्ना या स्नौर कोई वजह थी जिसके कारण यह ऐक्सीडेंट हुन्ना है । सवाल यह पैदा होता है कि ट्रेन बिलकुल छोटी थी, सिर्फ 6 डिब्बे उसमें लगे थे, वे पटरी से उतरे भौर फिर वे उलट गए । तो इसकी

वजह क्या है। किस स्पीड पर गाड़ी चत रही थी? कहीं भी इस बात का जिक उन्होंने नहीं किया है। क्या जहां पर यह घटना हुई वहां पर यह स्पीड जायज थी या नहीं क्योंकि ये पर्सनली वहां गए थे तो जाहिर है कि तमाम चीजों पर गौर कर लिए होंगे। ये चीजें जरूरी हैं।

तीसरी बात यह है कि आपने कहा कि ऐक्स ग्रेशिया पेमेंट किया गया है। मगर कितना ऐक्स ग्रेशिया मरने वालों को दिया है और कितनी इमदाद जो इंज्योर्ड हैं उनको दिया है इसका भी कहीं आपने जिक नहीं किया है।

मैं श्रॉनरेबिल मिनिस्टर साहब से यह चाहूंगा कि वह ग्रपने जवाब में इन बातों का खुलासा करें।

شرن مو فیل الرحن " ارجرار ویش":

جناب وانس چرجین صاحب. رطوسی شر
ماحب نے بین بین کا اسٹینمنرٹ دیاہی۔
کریہ جو ایکسٹر شط ہوا وہ میکنیکل ڈوک ش سے ہوایا اور کوئی وج بی جس کے کار ن یہ
ایکسٹر نظ ہوا ہے۔ سوال یہ بیر اُبوئا۔ ہے کہ
اس میں نگے تھے۔ وہ بشری سے اترے اور
اس میں نگے تھے۔ وہ بشری سے اترے اور
اس میں نگے تھے۔ وہ بشری سے اترے اور
اس یور گاڑی بیل رہی تی کہیں بھی اس
اسیٹر پر گاڑی بیل رہی تی کہیں بھی اس
بات کا ذکر انہیں نے نہیں کیا ہے۔ کیا
جہال بریہ تحصیل میں کوئی دیا ہے۔ کیا
جہال بریہ تحصیل ہوئی وہال پریما سیمیٹر
جہال بریہ تحصیل میں کوئی یہ بریمنی وہال گئے
جہال بریہ تحصیل کوئی میں برغورکر لیا
حقے تو ظاہر ہے کہ تمام بیمیزوں برغورکر لیا

t[]Transliteration in Arabic Script.

مهوگارید جیزی فروری بی و معیدی معیدی است به به که کسین کم کارکس گریشا به مندش کرا گیاسهد ، مگرکتناایس گریشیا مرند والول کو دیا گیاسید ، اور الکی امداد جوانجرا نجراته بی ، الکو دیا ہے ، اس کا بھی کہیں آب نے ذکر تہیں کیا ہے ، میں افریعلی منسط صاصب سے یہ چا بول گاکہ وہ اپنے جواب بیں ان باتوں ما ضال مرمویں ،

श्री स्नानद प्रकाश गौतम (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष माननीय रेल मंत्री जी ने रेल दुर्घटनाम्रों के बारे में जो वक्तव्य दिया है एस वक्तव्य से ऐसा लगा है जैसे दुर्घटना के तूरन्त बाद जानकारी सदन को मिली है। घटना 7 दिसम्बर, 91 को हुई ग्रौर ग्राज 9 तारीख हो गई है। 48 घटे से म्रिधिक का समय बीत गया है जबकि इसमें बहुत सारी बातें तुरन्त वहां पर मौके पर जाने से देखने को मिलती हैं उनका भी जिक्र नहीं है। जैसा कि श्रभी मेरे से पूर्व प्रकातती ने कहा कि जब मंत्री महोदय स्वयं वहां गये थे तो यह क्यों नहीं पता लगा कि किसी यांत्रिकी की कमी के कारण या व्यक्ति की किसी कमी के कारण यह दुर्घटना हुई। इसकी भी जानकारी इसमें नहीं ऋाई है जो कि दी जानी चाहिए थी। एसा लगता है इस स्टेटमेंट में गम्भीरता को ध्यान में नहीं रखा गया।

एक बात ग्रीर कही गई है दुर्घटना केफलस्वरूप कि 27 यान्नियों की जानें गई और 73 याती वायल हुए । लेकिन इससे यह स्पष्ट नहीं होता है कि इसमें यात्री कितने ये और उनमें से कितने यात्री सुरक्षित बच गये या सभी मर गये या वायल हो गये । इसकी कोई जान तरी सदन को नहीं दी गई है । मैं चाहूंगा मंत्री महोदय इस बारे में पूरी जानकारी सदन को दें।

ग्रापने कहा कि दुषटनाधों में पिछले वर्षों की तुलना में कभी भ्राई है। इससे लगता है देन की कायक्षमता में सुधार ग्राया है। अपने बत्या कि श्रवं शि शि में से कि तर नवस्वर, 91 तक 365 दुर्घटनाएं हुई हैं जबकि पिछले वर्ष की तदनुष्ट्रपी अवधि में 371 दुर्घटनाएं हुई थीं। इसमें यह भी बताने की कुता करें कि इसमें डिरेनमेंट यानी पटरी से पत्रने की कितनी दुर्घटनाएं पिछले दो वर्षों में हुई जिससे पता लगे कि पटरी से पत्रने की दुर्घटनाएं कम हुई हैं या ज्यादा।

एक और बात है कि जो दुर्बटनाएं होती हैं वे बढ़ती-घटती रहती हैं। इनकी जान होती है। ये जो अप्रैल से नवस्बर, 91 तक 365 रेन दुर्घटनाएं हुई और पिछले वर्ष तदनुरूपी अवधि में 371 दुर्घटनाएं हुई तो उनकी जान के बारे में क्या रिपोर्ट है। इनकी जानों में कितने दोषी पाये गये हैं और उनकी सना मिली है या नहीं ? अगर सना मिली है ? अगर इसकी जानकारी हो सके तो लोगों में सुधारात्मक रवेंगा अपनाने की बात सोनें। धन्यवाद।

श्री राम श्रवधेश सिंह (बिहार) : ज्यसभाष्ट्रयक्ष महोदय, कई माननीय सदस्य इसके बारे में पूछ चुके हैं इसलिए में ग्रापका कम समय लूगा । इस बयान में सभावित कारणों के बारे में कुछ नहीं बताया गया । जैसा कि गौतम सहिव ने ग्रभी कहा मैं भी उसने सहमत हूं कि 48 घंटे बाद तो यह मालूम होना चाहिए था कि इंजन की खराबी से यह दुर्घटना हुई है या किसी ने फिणप्लेट हटा दी इस कारण से दुर्घटना हुई । कोई कारण

दुघटना के बारे में सदन को बताना चाहिए था । लिकन सीधे-सीधे गौल-मटोल बात लिख दी । जिस बात के बारे में सदन को अवगत कराना चाहिए था वह बात इसमें गामब है । और बाकी सब तो

को अवगत कराना चाहिए था वह बात इसमें गामब है। श्रौर बाकी सब तो व्यर्थ है कि हम वहां गये, 6-00 P.M. बहां पर फलां ब्रादमी गया, इंजीनियर मैम्बर गया, ट्रैफिक मैम्बर गया, मिलिटरों के परसीनल गये। वह सब तो फालतू बकतास है। यह सदन तो वह जानना चाहता है कि क्या कारण हैं कि अब तम जित्नी घटनायें घट रही हैं उन घटनाओं से कुछ न कुछ तो सबक लेना चाहिए। जैसे इसमें विध्वा विलाप किया गया है जिसको पढ़कर मुझे बहुत हैरत हुई और श्राक्य हुआ श्रीर लगता है कि ब्युरोकेसी ने इसको बनाया है श्रीर मांबी जो ने यहां पढ़ दिया है। यह इनका बयान नहीं है। इसमें लिखा है जो दूसरे पेज के तीसरे पराग्राफ में है--

"The Indian Railways operate about 14,000 trains a day with a workfarce of 1.6 million railwaymen working round the clock in diverse conditions and with equipment of varying complexity. The failure of a single human or mechanical component of this gigantic network can cause an accident".

यह सब तो हम जानते हैं। इसमें नई बात क्या है ? दुनियां के किस रेलवे सिस्टम में कम्प्लेक्सिटी नहीं है और कहां पर जाइगेटिक बर्क नहीं है और कहां पर राजन्ड दी क्लोक काम नहीं होता है। उस बात को रोने से क्या मतलब है। यह तो सब को बाज्म है कि एक आदमी का भी फैल्योर हो जाएगा या मशीन का फैल्योर हो जाएगा तो दुर्घटना घट सकती है। इस बात को कह कर ग्राप यह कहना चाहते हैं कि हम बहुत बड़ा ग्रागें नाइजेशन चलाते हैं ग्रीर कही पर घटना हो जाती है, कहीं न कहीं पर मैकेनिकल फैल्योर हो जाता है या कोई ब्रादमी गलती करता है तो दुर्बटना हो जाती है और बटनायें होती रहती हैं, इसकी ग्राप जस्टिफाई करना चाहते हैं। यह तो कोई बात नहीं है। इसेलिए में जानना चाहता हूं कि ग्राप इस बारे में सफाई करें। एक बात इन्होंने यह भी कहा कि हुन इम्प्रुवमेंट करने की कौशिश कर रहे हैं भीर आईटिकाई कर रहे हैं। इन्होंने कहा है--

"Every effort will be made to improve the overall safety performance of the Railways. Vulnerable areas in the system will be identified and corrective action taken".

यह पहली दुर्घटना तो नहीं है। इन्होंने खुद कहा है कि दुर्घटनायों एक हुनार होती थीं, फिर पांच सो हुई हैं, तीन सी हुई हैं । दुर्घटनायें तो रा दिन हों हुई हैं। दुर्घटनायें तो हो रही हैं, लेकिन क्या होशा आफको अब हुआ है कि हम इसको आङेटिकाई करेंगे क्या अब तक इनको आङेटिकाई महीं किया गया था में क्या पहले इस बारे में स्टान हों हुई थी कि किन-किन एरियाज में दुर्घटनायें होती हैं ? इस बारे में क्या पहले कभी स्टेडी नहीं हुई या हुई है मैं यह भी जानना चाहता हु कि बो आपने एस-ग्रेशिया रकम देने की बात कही है वह क्या होणी ?

एक बात मैं यह भी कहा। हूं कि ग्रगर किसी घर में वहीं आदमी कमाने वाला या ग्रोर वह मर मया है तो क्या उसके घर वालों को अप नौकरी दिंगे?

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODRAR); I am very happy that you follow the bell.

DR. JINENDRA KUMAR JAIN (Madhya Pradesh); I wish to know, is there any possibility of sabotage? Has the Government examined the possibility of the accident having been caused by tampering of the railway line or by some mechanical malfunction created by some mischievous people. Has the Government looked into the terrorist angle? The Statement says that the Commissioner of Railway Safety, Northern Circle, will be holding a statutory

[Dr. Jinendra Kumar Jain] enquiry into this accident. We aware that every time there is an accident, there is a statutory enquiry. Is it a mere ritual? Earlier also, when such accidents took place, statutory enquiries have been held. But the question is, is the Government satisfied with the functioning of the Office of the Commissioner of Railway Safety? Is the Government in a position to bring out a comprehensive report on the findings of the Commissioner of Railway Safety, and throw light on the various causes of accidents that are taking place every day? Only when the Government comes out with such a report, Members would be betterinformed, than by piecemeal information on the various aspects of safety and recurring accidents.

श्रीमती स या बहिन (एत्तर प्रदेश) : उपसभाध्यक्ष महोदय, दुर्घटनाओं की तदाद कम हो या ज्यादा हों, दुर्घटनायें दुर्भाग्यपूर्ण हैं । दुर्घटनायें कम हों यह संतोष की बात जरूर हो सफती है लेकिन प्रसन्तता की बात नहीं हैं । महोदय, माननीय मंत्री महोदय ने इसमें बहुन तत्परता दिखाई है, वहां पर मृतकों और दुषटना से पीड़ित लोगों को सहायता पहुंचाने में, वहां पर पहुंचने में और साथ ही सदन को जानकारी देने में। इसके लिये मैं उनको हृदय से धन्यवाद देती हं।

मान्यवर, गांडी के संबंध में कई ग्रखबारों ने यह लिखा है ग्रीर जैसा कि यहां पर साननीय सदस्यों ने भी बताया कि गाड़ी मोड पर तेजी के साथ ग्रा रही थी ग्रीर फिर दुर्घटना हो गयी । मैं माननीय रेल मंत्री जी से यह जानना चाहती हं कि बहुत सी रेल पटरियां ऐसी हैं जो कि बहुत प्रानी हो चुकी हैं ग्रीर वे नवीती-करण चाहती हैं। तो कहीं यह लाइन उन पटिरियों में तो नहीं है ; मैं यह भी जानना चाहती हूं कि पटरियों की क्षमता की जांच की जती है या नहीं ? यह जरूर हैं कि रैल पटरियों से पी०डब्ल्यु० श्राई० ई० की एक छोटी सी ट्राली निकलतो है उसके बाद इनका नापदंड होता हैं। मैं यह जानना च हती हुं कि इसकी जांच का कोई पैमाना हैं या नहीं छोर इसको देखा गया था या नहीं देखा गया था?

दूसरी बात मैं यह जानना चाहती हूं कि मृतक लोग जितने हैं, 27 म्रादमी मरे हैं ग्रौर 73 ग्रादमी घायल हए हैं, तो क्या उन सब की पहचान हो गयी है या नहीं? उनका ब्राइडेंटीफि-केशन हो गया है कि ये कौन लोग थे श्रौर उनके परिजनों को सूचना पहुंचा दी गयी है या नहीं? इसके साथ ही रेल विभाग जो दुर्घटना के बाद अनुग्रह राशि की घोषणा करता है और दुर्घटना के बाद जो हमेशा की जाती है उसमें अनुग्रह राशि को देने के लिये कोई समय सीमा निर्धारित की गई है या नहीं? रेल ऐक्सीडेंट के बाद एक लाख या जो भी मिलता है, जो निर्धारित है उसके लिये कोई समय सीमा निर्धारित की गयी है कि नहीं कि इतने समय के ग्रंदर जो घायल हुए हैं उनको भ्रौर जो लोग दुर्घटना में मारे गये हैं उनके परिजनों को यह राशि मिल जायेगी। कहीं ऐसा न हो कि इस राशि के लिये उनकी **अगली पीढ़ी तक को भी इंतजार न** करना पडे, इसके लिये उनको संघर्ष न करना पडे।?

महोदय, इस वक्तव्य से ऐसा लगता हैं कि पहले से ही यह निष्कर्ष निकाल लिया गया है कि पदाधिकारियों की लापरवाही से यह दुर्घटना हुई। तो इसमें में समझती हूं कि अगर जांच होगी तो निश्चय ही इसका असर जांच पर पड़ेगा। तो मैं जानना चाहती हूं कि क्या इससे यह जांच पूर्वाग्रह से प्रसित नहीं होगी? इसमें इस बात को भी ध्यान में रखा जाय और यह भी देखा जाय कि कहीं इसमें आतंकवादियों का हाथ तो नहीं है, यही मैं मंत्री महोदय से पूछना चाहती है। धन्यवाद।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Hon. Minister, before you begin, I recard the sense of the House that we extend, as you expected, our heartfelt condolences to the bereaved families, and also our prayers for the recovery of those who have

been injured in this unfortunate accident.

SHRI MALLIKARJUN: Mr. Vice-Chairman, Sir, it is very unfortunate that this accident has place. If I have given some statistical details, it does not mean that I am satisfied with it. I have just given statistical information, Sir, Dr. Raja Ramanna, who is, of himself a scientist, wanted to know whether the use of advanced technology was being practised in railways. Certainly, Sir, whatever advanced technology ought to be taken benefit of in the system, it has been adopted. In fact, we have inducted technical devices to aid human element, such as, auxiliary warning system, track circuiting, panel interlocking, exle counters, route relay interlocking, etc. These are all really modern technological devices which are being utilised together with the conventional system.

Dr. Sivaji was referring to the driver, whether he was in a normal condition or not. As you know, on Indian railways we have a breathalyzer test before the driver takes charge of the locomotive.

Apart from that, at various other intermidiate points inspection will also be done by the staff.

Sir, one of the common points made by the hon. Members was about the ex-gratia payment. the dead, ex-gratia payment of Rs. 10,000 was made, to the seriously injured Rs. 2500 were given and for trifle injuries Rs. 1000 -. So far as the number of the injured persons and their identification is concerned. all dead persons had been identified. At the moment, out of 73 injured 29 were allowed to go after first-aid only. There are only 44 passengers who are in different hospitals. Their relatives and family member have also been informed. That is how they have been identified.

श्री मोहम्मः खलोतुर रहमान : प्लेन एक्सीडेंट में एक लाख रुपया मिलता है श्रीर ट्रेन में दो हजार रुपये, यह क्या है ? यह नहीं होना चाहिये।

† آشری خلیل الرحمان : پلین ایکسفانت میں ایک لادہ رویقه ملتا هے - اور ترین میں دو هزار رویقه -یه کیا هے - یه نهیں هونا چاهئے -

SHRI MALLIKARJUN: So far as the question of payment of compensation to these victims is concerned, the moment the claim petitions are filed before the Claim Tribunals, they will be decided at the earliest and there will be no bar for the payment. So far as the dead are concerned, Rs. 2 lakh are being paid to them. For various types of injuries there is a classification and accordingly, it will be up to Rs. 1,80,000, depending upon the nature of injury. So far as payment of compensation to the victims under the Act is concerned certainly there are reports that delay is taking place. So, the other day I asked my staff, some inspectors, some local officers, to assist in this case in coordination with the civil administration. I have also had a talk with the civil administration because normally most of the victims are innocent poor people and it becomes difficult for them to file a claim petition. For that reason I have asked them to see that they are given proper guidance so much so that the compensation is paid at the earliest.

DR. RATNAKAR PANDEY: The House is satisfied with your replies.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): But the Minister is not satisfied with himself!...(Interruptions)...

^{†[]}Transliteration in Arabic script.

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SHRI MALLIKARJUN; Sir, so far as the maintenance aspect is concerned, the Railways are very conscious of maintenance. That is why have mentioned how, round clock, the railway personnel work in the different disciplines, and it is all coordinated action which goes on.

So far as load on the track is concerned, normally we do not allow any extra load to be put on the track. The condition of the track is very much known to us and we have also modern scientific equipment to know the condition of the track.

friend, Mr. Gurudas Gurta has mentioned some points like using over-aged coaches or locomotives. Sir, it is true that we might be running more passenger trains or even more goods trains. Because the demand and the requirement are so much, we have to attend to, repair and see that even some over-aged coaches are used for the transportation of passengers and even goods. As you know, Sir, we produce about 2,200 coaches every year. Last year we had procured 22,000—23,000 wagons. In spite of all these, the demand is so high. Every year the target of freight transport is going up and, at the same time, the demand for passenger coaches also is going up. So, with whatever resources that are at our disposal, the Railway Administration is making all-out efforts to see how best satisfaction could be obtained out of this service.

Sir, in this case, Ram Awadhesh Singhii has asked whether there was any...

सरेन्द्रजीत सिंह ग्रहलुवाद्धिया (बिहार) : राम अवधेश जी चलें गये हैं, उनका जवाब मत दीजिए।

AN HONOURABLE MEMBER: is not here.

SHRI MALLIKARJUN: Since he is not present, I will take up Dr. Ratnakar Pandeyji's point. Dr. Pandey has asked about the Commissioner Railway Safety...

VICE-CHAIRMAN THE (SHR BHASKAR ANNAJI MASODKAR) Mr. Minister, you are entitled to clari fy the position. Although the Mem ber may not be present, the House i here. The House is continuing and the House may like to know. ... (Ir terruptions) ... You should not sa that only because the Member is no there you will not answer him ... (Interruptions) ...

SHRI V. NARAYANASAMY (Pon dicherry: Let the honourable Minister reply elaborately. We are here to hear him.

SHRI MALLIKARJUN: Sir, sc far as the inquiry by the Commissioner of Railway Safety is concerned Pandevii has Ratnakar ... (Interruptions) ...

SHRIMATI MIRA DAS (Orissa): He cannot leave Ram Awadheshii's point. He should take it seriously.

VICE-CHAIRMAN BHASKAR ANNAJI MASODKAR): You take up Ram Awadheshjis point. You should not omit it like that ... That is not a good practice.

SHRI MALLIKARJUN: Sir, so far as the inquiry by the Commissioner of Railway Safety is concerned, Pandeyji has inquired as to how much time he would take. In this case also I have to inform the august House that the Commissioner of Railway Safety is not under the Railway Ministry. He works under the Ministry of Civil Aviation. He is an independent authority by himself so that no railwayman can influence him with his technical background. We only urge upon him to submit his report as early as possible.

So far as suspension of the staff is concerned, in this case, since I myself had been there personally, no such prima facie case was found. So, we do not want unnecessarily to suspend the staff unless and until the report is submitted by the Commissioner of

Railway Safety. As far as the astrological observation is concerned, I do not know whether the accidents are being governed by the Mars or the Jupiter. It is all a new research, We have to think about it. In fact, if our hon. Member, Dr. Ratnakar Pandeyji could take the initiative in this matter and do some research and advise us, then, we will think about it.

SHRI V. NARAYANASAMY: Sir, about the compensation, Members have raised a unanimous voice that the compensation which initially they give now, is not sufficient. Will the Minister consider increasing it?

SHRI MALLIKARJUN: In fact, Rs. 5,000 ex gratia is paid on death. But since I was there personally, I have made it Rs. 10,000. This is just ex gratia. But certainly the families of the dead persons will get a compensation of Rs. 2 lakhs.

Sir, accidents are painful whether they are previous accidents or today's accidents or tomorrow's accidents. We have to prevent them.

SHRI V. NARAYANASAMY: Tomorrow also are you expecting an accident?

भी राम नरेश यादव : उग्रवादियों का भी हाथ हो सकता है, इस पर भी मान-नीय मंत्री जी आप जरुर जांच कराइए ।

SHRI MALLIKARJUN: In this, in all fairness, we have not found any such indications. Somebody asked whether any fish-plates were removed or whether there was any sabotage. There was no removal of fish-plates. Everything was intact.

But one fact of reality is that it is one-in-forty gradient. It is a 11-degree curve. That is why we were not able to establish how this has happened.

But, Sir, again, the capacity of the train is to carry only about 210 passengers. But, unfortunately, there 658 RS—12

were more than 350 passengers. Some passengers were on the footboards, and some were also on the couplers.

SHRI V. NARAYANASAMY: Why did you allow them?

SHRI MALLIKARJUN: We do not allow this. In fact, from this august House I will appeal to all the passengers who have made it a habit of travelling on the roof of the train or on the footboards or on the couplers not to do so. Even if it is crowded, they should enter into the coaches; it does not matter. Sometimes people travel very freely on the roof of the train.

SHRI GURUDAS DAS GUPTA: This is another aspect of the painful tragedy. The trains are so few that people have to take to this dangerous course. The Minister may kindly assure that he will increase the number of trains. Otherwise, this is bound to happen. What is the use of making this pious appeal?

SHRI MALLIKARJUN: This what I have replied to my hon. friend, Mr. Gurudas Das Gupta's question on using over-aged coaches and so on and so forth. The demand is more. To meet the demand we are trying to repair them and put them into action. Everyday more than crore passengers are travelling from one remote area to another remote As you know, because of the constrains of resources at our disposal and so on and so forth, we are not able to meet the requirement. So, this inherent reality one has to understand. We have to serve. So, for that reason, sometimes, if we have torn clothes, we stitch and use them. We simply cannot throw them away unless and until they become completely torn. That is how because of our various conditions which are prevailing and because we have to run the system and we have to deliver customer satisfaction.....

SHRI GURUDAS DAS GUPTA: That is a risk hazard.

SHRI MALLIKARJUN: The risk hazard is there. I am not denying it. But if I cut tomorrow one passenger train, again you will get up.

SHRI GURUDAS DAS GUPTA: Just a minute, Sir. I wanted a specific information. You are arguing. You are earning additional revenue. How will it be spent?

SHRI MALLIKARJUN: Sir, I have informed what I have informed. Enough is enough. You have raised the question, and I have answered it. I am not answering more than that. You can get up and go on talking about it.

DR. JINENDRA KUMAR JAIN: If the overcrowding causes accidents then, you have to increase the trains. (Interruptions)

SHRI MALLIKARJUN: I cannot answer more than that. You just get up and start talking.

DR. JINENDRA KUMAR JAIN: Is this the way, Sir? I want to know if overcrowding causes accidents.

SHRI MALLIKARJUN: I am not saying the overcrowding the cause of the accident. I am only revealing facts and reality that existed the other day. I am not saying it is the cause. (Interruptions)

डा० रत्नाकर पाण्डेय : आप बार-बार खड़े हो रहे हैं (व्यश्चान)

डा० जिनेन्द्र कुमार जैन :

आप चुप रहिए पाण्डम जी। You are not the Chairman. He is performing the duty of the Chairman.

DR. RATNAKAR PANDEY: Have you got the permission of the Chair to speak?

DR. JINENDRA KUMAR JAIN: Have you got the permission of the Chair to talk like this? You keep quiet. Don't interfere.

DR. RATNAKAR PANDEY: Don't shout at me.

DR. JINENDRA KUMAR JAIN: Why? You keep quiet.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Both the Members, please sit down.

DR. RATNAKAR PANDEY: Don't misbehave in the House.

DR. JINENDRA KUMAR JAIN: I am talking to the Chair and you are interrupting me.

DR. RATNAKAR PANDEY: But don't bully the Minister.

DR. JINENDRA KUMAR JAIN: I shall bully you because you bully everybody.

DR. RATNAKAR PANDEY: Don't talk like this.

DR. JINENDRA KUMAR JAIN: I shall talk, Keep quiet.

SHRI MALLIKARJUN: The conversation is between both of them. It does not relate to me.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): You were just appealing to the passengers. You please go ahead.

SHRI MALLIKARJUN: Taking this opportunity, I appeal to them. Nobody should get excited about it. So far as the other preventive safety measures which we should take are concerned, I may point out that we have already constituted two highlevel multi-disciplinary safety teams of the Railway Board to go to different zonal railways and find out reasons for these accidents. We are making surprise checks against carriage of inflammable explosive materials in passenger trains. We are imparting intensive training, including psychological checks of staff in operational categories and are monitoring the performance of the staff in the critical safety categories such as drivers, guards, station masters

and so on and so forth. We are fully aware of the problem.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): The assurance that they want is that you are aware and you will try...

SHRI GURUDAS DAS GUPTA: I wanted an answer on a specific question. I asked how much of the additional revenue that the railway is earning through fares and freights is being used, not for comfort, but for safety.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): He is replying to it.

SHRI MALLIKARJUN: When I mentioned that an auxiliary warning system has been developed, a panel inter-locking system has been developed, axle counter has been developed and so on, the revenue is put for all these purposes also. This is so far as the safety measures are concerned.

SHRI GURUDAS DAS GUPTA: My question is, why are obsolete engines being used? That is the reason why they go out of the track.

SHRI MALLIKARJUN: No obsolete engines are being used. Until and unless they are fit, we won't use them at all.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): There are train examiners also, who do it.

SHRI MALLIKARJUN: Yes, Sir. Everything is being examined. Even coaches before forming a train, are being examined properly. They are

being attended to. It is very painful to say some of the passengers in some areas take away the fittings of the They take away bulbs and even doors. In such sections if we replace them and when the train goes there, it again comes out like that. Such passengers, who are utilising the trains, should also become conscious of these things. They are also part and parcel of the Government. They must try to help in such a manner that the service is satisfactory to them. As I have said two high-level multi-disciplinary safety teams have been constituted by the Railway Board. They are going to different railway zones to find out all these things. Accidents caused by mechanical failures are only 25 per cent. More than 60 per cent of the accidents are caused by the human failure. This is the finding of the Commissioner of Railway Safety who investigations. conducts and submits reports. Every year the annual report of the Chief Commissioner of Railway Safety is submitted. Sometimes the Commissioner, Railway Safety, suggests certain remedies and we adopt them.

With this I hope the hon. Members will extend full sympathy.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): We have already done that.

The House is adjourned till 11 a.m. tomorrow.

The House then adjourned at thirty minutes past six of the clock till eleven of the clock on Tuesday, the 10th December, 1991.